NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 296/16	TP 136/17	Hearing	433(e)	Next Radio Ltd. Vs Samruddhi Reality Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Counsel for petitioner is absent. None appeared for petitioner. Petitioner called, absent. Counsel for respondent is present. He requested time to file objections.

List it on 14.07.2017. Petitioner is also directed to comply the relevant provisions of I&B Code applicable to the facts of this case.

MEMBER (J)

MEMBER (T)